

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/12/95/AMR/2023		95 of IBC	State Bank of India Vs. Mr. Potluri Mohana Murali Krishna & Vantage Spinners Private Limited

ORDER

Mr.G.Sanjeeva Reddy, Counsel for the FC present. Mr.G.S.Rama Rao, Counsel takes notice on behalf of the Personal Guarantor and seeks time for filing vakalathnama. Hence, for filing vakalathnama, list the matter on 14.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN